

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. MA 361/2017 IA (Companies. Act) / 98/2023 in TCP 18/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- IA (Companies. Act) / 98/2023 Pallavi Gems
Private Limited Vs. Haresh Mataliya
IN THE MATTER OF
Haresh G. Mataliya & Ors.
V/s
Pallavi Gems Pvt. Ltd. & Ors.

Section: Rule 11 of NCLT 56, 59, 62 of Companies Act, 2013

ORDER

MA 361 of 2017

This Application is wrongly listed on the board.

IA(Companies Act) 98 of 2023

For the Petitioner : Adv. Ameya Mahajan
For the Respondent : Adv. M. S. Bhardwaj

It has been pointed out that the pleadings in the present Application are complete. By consent of the parties, list this matter for final hearing on **07.10.2024 at 02:30 PM.**

TCP 18 of 2016

For the Petitioner : Adv. M. S. Bhardwaj
For the Respondent : Adv. Ameya Mahajan

It has been pointed out that the pleadings in the present Application are complete. By consent of the parties, list this matter for final hearing on **07.10.2024 at 02:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)